

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY- MEMBER  
JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 360/2018 in CP (IB) NO. 132/9/HDB/2018
NAME OF THE COMPANY	Avani Energy Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Philips Lighting India Ltd
NAME OF THE RESPONDENT(S)	Avani Energy Solutions Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

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**ORDER**

Heard. Order reserved in IA No.360/2018.



MEMBER JUDICIAL